GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1573

TO BE ANSWERED ON THE 12TH FEBRUARY, 2019/ MAGHA 23, 1940 (SAKA)

MODERNISATION OF POLICE FORCES

1573. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any scheme for the modernisation of Central and the State Police Forces:
- (b) if so, whether the scheme covers the aspects of improvement of capabilities and efficiency including proficient communication skills;
- (c) if so, the details thereof;
- (d) the financial outlay of the entire scheme; and
- (e) whether funding under the scheme is divided between the Union Government and the respective States or it will be funded and managed solely by the Union Government only?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Union Government supplements the efforts of the State Governments in modernizing their police forces under the scheme of 'Assistance to States for Modernization of Police'. Similarly, a scheme, namely, 'Modernization Plan-III' is under implementation for enhancing the capabilities of Central Armed Police Forces (CAPFs). Both these schemes cover the aspects of improvement of capabilities and efficiency of police

forces through acquisition of latest weaponry, training, information technology, advanced communication and forensic equipment, etc.

- (d): The approved central outlay of the scheme "Assistance to States for Modernization of Police" (erstwhile scheme of Modernization of State Police Forces) is Rs.7,380 Crores for three years from 2017-18 to 2019-20. Whereas, the total outlay of the scheme 'Modernization Plan-III', for modernization of CAPFs, is Rs.1,053 Crores for two years from 2018-19 to 2019-20.
- (e): Funding under the Scheme of Assistance to States for Modernisation of Police is divided between the Union Government and the State Governments. Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh and 8 North Eastern States including Sikkim are eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States are eligible for financial assistance on 60:40 Centre: State sharing basis. The funding under 'Modernization Plan-III' is borne entirely by the Union Government.
